GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4678
ANSWERED ON:21.02.2014
BENEFITS OF SCHEMES TO STS
Laguri Shri Yashbant Narayan Singh;Tudu Shri Laxman

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has any data to ascertain that the benefits of the schemes implemented for Scheduled Tribes (STs) or tribals are reaching all communities among STs particularly most backward among them;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the corrective measures taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c). In so far as Ministry of Tribal Affairs is concerned, no survey has been conducted to ascertain the benefits of the schemes implemented by this Ministry. However, on the Plan side, there is a separate scheme for development of Particularly Vulnerable Tribal Groups (PVTGs) in seventeen States and one Union Territory. Census data only gives the living conditions and basic amenities for all tribals.